

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.109
C.P.(IB)/171(AHM)2021

Proceedings under Section 94 IBC

IN THE MATTER OF:

Namit Subodh Kumar Jain Personal Guarantor of Eternal Motors Pvt LtdApplicant

Order delivered on: 15/03/2023

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Since the issue of constitutional validity of Sections 94 and 95 is still pending before the Hon'ble Supreme Court, the matter stands adjourned.

List the matter on 26.06.2023

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B. GOSAVI
MEMBER (JUDICIAL)